

1993 published in Notification No. S.O. 1003(E) in Gazette of India dated the 22nd December, 1993.

[Placed in Library. See No. LT-5474/94].

- (10)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Investment Centre, New Delhi for the year 1992-93.

[Placed in Library. See No. LT-5475/94].

- (11) A copy of the Annual Report (Hindi and English versions) of the National Housing Bank for the period from the 1st July, 1992 to the 30th June, 1993, alongwith Audited Accounts under sub-section (5) of section 40 of the National Housing Bank Act, 1987.

[Placed in Library. See No. LT-5476/94].

13.14 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Seventh Report

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Fifty-

Seventh Report (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha) on outside Production-Doardarshan.

13.14 $\frac{1}{2}$ hrs.

[English]

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): With your permission, Sir, I rise to announce that Government Business during the week commencing 7th March, 1994 will consist of:

1. Further discussion on the Motion of Thanks on the President's Address.
2. Consideration of any item of Government Business carried over from today's Order Paper.
3. General discussion on Jammu & Kashmir Budget for 1994-95.
4. Submission to the Vote of the House Demands on Account (Jammu & Kashmir) for 1994-95.
5. Discussion & Voting on the Supplementary Demands for Grants (Jammu & Kashmir) for 1993-94.
6. General discussion on Manipur Budget for 1994-95.

7. Submission to the Vote of the House Demands on Account (Manipur) for 1994-95.
8. Discussion and Voting on the Supplementary Demands for Grants (Manipur) for 1993-94.

As sufficient discussion has already taken place on the Resolution seeking extension of President's Rule in the State of Jammu & Kashmir and the Resolution seeking approval of the President's Rule imposed in Manipur, Sir, with your permission, I seek the indulgence of the House to pass the Budgets relating to these States without discussion on 9th March, 1994 after conclusion of the consideration of the items relating to the Railway Budget.

[Translation]

MR. LAXMINARAYANAN PANDEYA (Mandsaur): The following items may please be included in the next week's agenda:

Review of the entire textile policy of the country in view of the fact that the textile mills running under NTC and various other textile mills in various States including Raj Kumar Mill in Indore, Hira Mill in Ujjain and Sajjan Mill in Ratlam have been declared sick.

[English]

SHRI CHITTA BASU (Barasat): I request that the following items may be included in the next week's agenda:

1. The long standing demand of the freedom fighters of Goa Liberation struggle for removal of the anomalies in regard to sanction of

Freedom Fighters Samman Pension;

2. Proposed withdrawal of Budgetary support for the NTC Mills throughout the country with effect from 1st April, 1994.

[Translation]

SHRI RAM PUJAN PATEL (Phulpur): I request that the following items may be included in the next week's agenda:

For the development of agriculture and the country an upper limit for granting loan to farmers be fixed, taking into account the value of their land holdings. Pass books should also be issued to them to provide protection to them from the exploitation of money lenders and to ensure they are able to sell their produce at the prices suitable to them.

SHRI VIJOY KUMAR YADAV (Nalanda): I request that the following items may be included in the next week's agenda:

1. Need to enact a law at All India level for the agricultural labourers.
2. Need to review the allocation of funds by CAPART to voluntary Organisations for developmental works.

[English]

PROF. PREM DHUMAL (Hamirpur): I request that the following items may be included in the next week's business:

1. Opening of new Central Schools in Himachal Pradesh where there

are large numbers of serving and Ex-servicemen

items may be included in the next week's agenda

- 2 Channelising of the Swan river and its tributaries in Una District of Himachal Pradesh

- 1 L P G agencies should be opened at all the Tehsil headquarters of Vidisha, Raisen and Sihore districts

[Translation]

- 2 Renovation of 'Visa Mandal' and its 'Bavadi' be done in Vidisha

PROF RASA SINGH RAWAT (Ajmer) I request that the following items may be included in the next week's agenda

[English]

- 1 Need to take adequate steps for proper care and maintenance of all historical monuments and Raj Bhavan of Rajasthan Government protected by the Archaeological Survey of India
- 2 Need to include Ajmer District in the Aravali Development Scheme being implemented with the help of Japan

MR DEPUTY SPEAKER Now, the House stands adjourned to meet again at 2 30 p m

13.19 hrs.

The Lok Sabha then adjourned for Lunch till Thirty Minutes past Fourteen of the Clock

SHRI SANTOSH KUMAR GANGWAR (Bareilly) I request that the following items may be included in the next week's agenda

14.42 hrs.

The Lok Sabha re-assembled after Lunch at Forty Two Minutes past Fourteen of the Clock.

- 1 The service conditions of extra-Departmental Post Employees be announced and their demands be fulfilled
- 2 The opening of Medical college and Engineering college in Bareilly (U P) be announced

[MR DEPUTY SPEAKER *in the Chair*]

[English]

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha) I request that the following

MR. DEPUTY SPEAKER: Now we will take up Agenda Items 12, 13 and 14

for discussion Time allotted is fifteen hours spread over three days The discussion commenced today, will also continue on 8th and 9th March 1994

Shri Ram Naik may please speak

(Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh) Mr Deputy Speaker, Sir, first of all you must reprimand the Government They have not even been able to complete the quorum The bell has been rung thrice *(Interruptions)* What is this Is this their management? The bell are to rung thrice They have not been able to complete their business You must at least reprimand them for this *(Interruptions)*

SHRI RAJVEER SINGH (Aonla) I am on a print of order I want to say that presenting railway budget is an important issue but the Minister of Railways is not present here *(Interruptions)* It is very insulting that after the presentation of the railway budget the Minister of Railways is not present here *(Interruptions)*

[English]

MR DEPUTY SPEAKER The hon Minister of Railways has sent a letter dated 3 3 1994 authorising Shri Lenka for representing him in the House

(Interruptions)

14.44 hrs.

RAILWAY BUDGET, 1994-95—
General Discussion

**DEMANDS FOR GRANTS ON
ACCOUNT (RAILWAYS),
1994-95**

**AND
SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1993-94**

[English]

MR DEPUTY SPEAKER Motions moved

- (i) That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India on account for or towards defraying the charges during the year ending the 31st day of March 1995, in respect of the heads of demands entered in the second column thereof against Demand Nos 1 to 14 and 16"
- (ii) "That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund to defray the charges that will come in course of payment during the year ending the 31st day of March, 1994, in respect of the heads of Demands entered in the second column thereof— Demand Nos. 8, 15 and 16."